

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/40619/2025	UTTAM KUMAR SAHU VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /471 /2025 () //	
2	D-BLAPL/40623/2025	JITENDRA KUMAR JENA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NIRAKARPUR /83 /2018 () //	
3	D-BLAPL/40625/2025	PRABHANJAN NAYAK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /27 /2025 () //	
4	D-BLAPL/40627/2025	BASANT KUMAR SETHI VS STATE OF ODISHA	KISHORE CHANDRA BEHERA VS	// () //	AOR20230000836C202500006
5	D-BLAPL/40630/2025	BABUNA NAIK @ DEBASISH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /309 /2025 () //	
6	D-BLAPL/40631/2025	MAHESH NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /309 /2025 () //	
7	D-BLAPL/40636/2025	SIKANDER ALLAM @ SIKANDER ALAM @ SEIKO VS STATE OF ODISHA	SITIKANT MISHRA VS	JAGATSINGPUR /912 /2025 () //	
8	D-BLAPL/40639/2025	MANORANJAN GHOSH @ BABU @ SRI MANORANJAN GHOSH VS STATE OF ODISHA	ANIL KUMAR RATNA PANDA VS	//0 () //	
9	D-BLAPL/40642/2025	JADU BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /419 /2025 () //	
10	D-BLAPL/40643/2025	PINTU NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /298 /2023 () //	
11	D-BLAPL/40645/2025	ROHAN SUNA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /489 /2021 () //	AOR20220001298C202500038

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12	D-BLAPL/40646/2025	PAPU NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /438 /2025 () //	AOR20220000053C202500149
13	D-BLAPL/40647/2025	SERKETA CHASA @ RAVINASH CHASHA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /489 /2021 () //	AOR20220001298C202500039
14	D-CMP/55017/2025	LAXMIPRIYA RANA VS RAMESH CHANDRA BEHERA	HARIPAD MOHANTY VS	// () //	
15	D-CMP/55018/2025	JAYAKRUSHNA PRADHAN VS GAYATRI BAL	SHIB SHANKAR MOHANTY VS	// () //	
16	D-CMP/55054/2025	SUBAS CHANDRA SAHOO VS SANTOSH KUMAR SAHOO	LALATENDU SAMANTARAY VS	// () //	
17	D-CMP/55070/2025	SRIKANT AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// () //	
18	D-CMP/55071/2025	KEDARNATH SHARMA VS STATE OF ODISHA	LAXMI SHARMA VS	// () //	
19	D-CMP/55072/2025	BIJAY KUMAR AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// () //	
20	D-CMP/55073/2025	ANUP AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// () //	
21	D-CONTC/55037/2025	UMESH KUMAR DAS VS SURENDRA KUMAR, IAS	ADV. VS	// () //	
22	D-CONTC/55039/2025	MUKUNDA PRASAD MALLICK VS SURENDRA KUMAR, IAS	ADV. VS	// () //	
23	D-CONTC/55044/2025	SADANANDA NAYAK	ADV.	//	

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		VS	VS	()	
		GIRIDHARA, B.E.O, KASHINAGAR		//	
24	D-CONTC/55047/2025	DAYANIDHI SOREN	ADV.	//	
		VS	VS	()	
		JAGABANDHU SAHOO, D.E.O CUM D.P.O, SAMAGRA BHADRAK SHISSHYA		//	
25	D-CONTC/55053/2025	DAYANIDHI SOREN	ADV.	//	
		VS	VS	()	
		JAGABANDHU SAHOO, D.E.O CUM D.P.O, SAMAGRA BHADRAK SHISSHYA		//	
26	D-CONTC/55057/2025	RABI NAIK	ADV.	//	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, I.A.S		//	
27	D-CONTC/55060/2025	SANJUSHREE SAHU	ADV.	//	
		VS	VS	()	
		ARVIND AGRAWAL, I.A.S		//	
28	D-CONTC/55063/2025	MANAGING COMMITTEE OF GAJENDRA NATH U.P SCHOOL, ARUADAM, BALASORE		//	
		VS	VS	()	
		BALAMUKUNDA BHUYAN, DIRECTOR ELEMENTARY EDUCATION		//	
29	D-CONTC/55067/2025	MANAGING COMMITTEE OF CHAUDHURIKUDA U.P.SCHOOL, BALASORE		//	
		VS	VS	()	
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, KHORDHA		//	
30	D-CONTC/55068/2025	MANAGING COMMITTEE OF PURBA SAHI U.P.SCHOOL, BALASORE		//	
		VS	VS	()	
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, KHORDHA		//	
31	D-CONTC/55069/2025	PUSPALATA SETHI	ADV.	//	
		VS	VS	()	
		RAJESH PRABHAKAR PATIL, I.A.S.,		//	
32	D-CRLA/40633/2025	RAHUL SAHOO	PRANAB RANJAN CHHATOI	PURI SADAR /552 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-CRLMC/40617/2025	KAINA @ KALANDI BHOI	ASMIYA RANJAN MAJHI	JAGATSINGPUR /66 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-CRLMC/40620/2025	SIBA PRASAD JENA	GOPAL KRISHNA NAYAK	KODALA /74 /2020	
		VS	VS	()	

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35	D-CRLMC/40624/2025	STATE OF ODISHA RESHMA BEHERA VS	MANOJ KUMAR NAYAK VS	// CHATRAPUR /242 /2021 ()	AOR20230001273C202500032
36	D-CRLMC/40629/2025	STATE OF ODISHA SOUMYA RANJAN NAYAK VS	DEBI PRASAD DHAL VS	// DHUSURI /187 /2021 ()	AOD20230000488C202500002
37	D-CRLMC/40635/2025	STATE OF ODISHA LOCHANI NAYAK VS	SATYABRATA DASH VS	// KUJANGA /332 /2023 ()	
38	D-CRLMC/40637/2025	STATE OF ODISHA SHUBHASIS DAS VS	BIDYADHAR MANSING VS	// /0 ()	
39	D-CRLMC/40638/2025	STATE OF ODISHA HEMANTA NAYAK VS	SATYABRATA DASH VS	// KUJANGA /332 /2023 ()	
40	D-CRLMC/40640/2025	STATE OF ODISHA ASWINI KUMAR SWAIN VS	KARUNAKAR GAYA VS	// JAGATSINGPUR /156 /2004 ()	
41	D-CRLMC/40641/2025	STATE OF ODISHA SUKUTA @ BHAGIRATHI MALLIK VS	AMULYA RATNA PANDA VS	// MANGALPUR /98 /2022 ()	
42	D-CRLMP/40626/2025	STATE OF ODISHA SANJAY KUMAR SWAIN VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
43	D-FAO/55028/2025	STATE OF ODISHA P. SANJUKTA RAO VS	KAPILA CHARAN NAYAK VS	// // ()	
44	D-MACA/55011/2025	UNION OF INDIA NANDALAL PASWAN VS	DURGA CHARAN DEY VS	// // ()	
45	D-MACA/55013/2025	BIJAY KUMAR BEHERA BIKRAM KESHARI DAS VS	DURGA CHARAN DEY VS	// // ()	
		BIJAY KUMAR BEHERA		//	

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46	D-MACA/55015/2025	KALYANI BEHERA VS ALOK BEHERA	DURGA CHARAN DEY VS	// () //	
47	D-MACA/55050/2025	PHURAMAL MAJHI VS PARSURAM BHANJA	PRATAP KUMAR BEHERA VS	// () //	
48	D-RVWPET/55034/2025	UNION OF INDIA VS BILASINI BISWAL	KARUNAKAR NAYAK(SR. PANEL COUNSEL) VS	// () //	
49	D-WA/55074/2025	STATE OF ODISHA VS UDASINI NAYAK	SANJIB SWAIN, A.G.A. VS	// () //	LOD20240000172C202500522
50	D-WA/55075/2025	STATE OF ODISHA VS SAKUNTALA PARAHI	SANJIB SWAIN, A.G.A. VS	// () //	LOD20240000194C202500532
51	D-WA/55077/2025	STATE OF ODISHA VS PADMABATI DAS	SANJIB SWAIN, A.G.A. VS	// () //	LOD20240000200C202500536
52	D-WA/55078/2025	PRINCIPAL SECRETARY OF RD DEPT VS SRIHARI MOHANTA	GOVT OF ODISHA VS	// () //	LOD20240000172C202500523
53	D-WA/55079/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS BRAHMANANDA DAS	GOVT OF ODISHA VS	// () //	LOD20240000200C202500537
54	D-WA/55080/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS PRAFULLA KUMAR SAMAL	GOVT OF ODISHA VS	// () //	LOD20240000172C202500524
55	D-WA/55081/2025	SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS UMAMANI MOHANTY	ADVOCATE GENERAL VS	// () //	LOD20240000194C202500534
56	D-WA/55082/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS BHASKAR DHAL	GOVT OF ODISHA VS	// () //	LOD20240000200C202500539
57	D-WP(C)/55005/2025	DR.HAREKRUSHNA MAHAPATRA	BISHNU PRASAD PRADHAN	//	

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		VS	VS	0	
		UNION OF INDIA		//	
58	D-WP(C)/55006/2025	PRABHAS KUMAR SINGH	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		UNION OF INDIA		//	
59	D-WP(C)/55007/2025	DR.GIRIDHARI LAL SEVADA	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-WP(C)/55008/2025	BINAPANI SAHOO	SATYA RANJAN MULIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
61	D-WP(C)/55009/2025	CHANDRAKANTA RATH	NIRANJAN SINGH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
62	D-WP(C)/55010/2025	YEDLA PRASAD	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
63	D-WP(C)/55012/2025	KASTURI RATH	SURYAKANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
64	D-WP(C)/55014/2025	SATYENDRA NARAYAN CHAND	SUBRATA KUMAR MOHANTY	//	
		VS	VS	0	
		THE APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND JOINT LABOUR COMMISSIONER,BBSR		//	
65	D-WP(C)/55016/2025	SANTOSH KUMAR BAGHA	SATYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
66	D-WP(C)/55019/2025	KHIRASAGAR MAHARA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
67	D-WP(C)/55020/2025	JHARI BHOI	ASWINI MOHANTY	//	
		VS	VS	0	
		THE CHIEF MANAGER AND AUTHORIZED OFFICER, PNB,BBSR		//	
68	D-WP(C)/55021/2025	CHUDAMANI SABAR	ANIL KUMAR BEHERA	//	
		VS	VS	0	

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69	D-WP(C)/55022/2025	STATE OF ODISHA MAHAJAN SANDEEP BAPU VS UNION OF INDIA	SAMEER KUMAR DAS VS	// // 0 //	
70	D-WP(C)/55023/2025	RAJESH KUMAR PANDA VS TAHASILDAR PIPILI, PURI	SHIB SHANKAR MOHANTY VS	// 0 //	
71	D-WP(C)/55024/2025	ANIL KUMAR SAHOO VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //	
72	D-WP(C)/55025/2025	INDRABATI PADHI VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //	
73	D-WP(C)/55026/2025	PANKAJI DALAI VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
74	D-WP(C)/55027/2025	MANORANJAN DASH VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //	
75	D-WP(C)/55029/2025 WP(C)/37577/2025	SAILABALA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //	
76	D-WP(C)/55030/2025	NIRANJAN MALLICK VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //	
77	D-WP(C)/55031/2025	M/S.AAR PEE STEELS, SUNDERGARH VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //	
78	D-WP(C)/55032/2025	BAIJAYANTIMALA SAHU VS THE SUB COLLECTOR, KEONJHAR	ANUPAM DASH VS	// 0 //	
79	D-WP(C)/55033/2025	MOHAMMED MOJIBUR RAHEMAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-WP(C)/55035/2025	BHAGYDHAR PRUSTY VS UTKAL UNIVERSITY, VANI VIHAR, BBSR	SANJIB MOHANTY VS	// 0	
81	D-WP(C)/55036/2025	DR.NIRLIPTA DASH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0	
82	D-WP(C)/55038/2025	BHANWARLAL SHARMA VS STATE OF ODISHA	SATYABRATA DASH VS	// 0	
83	D-WP(C)/55040/2025	MAMINA JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0	
84	D-WP(C)/55041/2025	MANORAMA SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0	
85	D-WP(C)/55042/2025	SIBA JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0	
86	D-WP(C)/55043/2025	BHATIMUNDA KANSARI GHANTA DEVA NIJOG, CUTTACK VS THE COLLECTOR, CUTTACK	TWARIKA PRASAD MOHANTY VS	// 0	
87	D-WP(C)/55045/2025	SUBHALAXMI ROUT VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0	
88	D-WP(C)/55046/2025	NIRUPAMA PARIDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0	
89	D-WP(C)/55048/2025	RANJANA JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0	
90	D-WP(C)/55049/2025	SHISHIR KUMAR NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0	
91	D-WP(C)/55051/2025	SUBASH CHANDRA ROUT	MANAS KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-WP(C)/55052/2025	VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, CUTTACK	SARHANKAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-WP(C)/55055/2025	M/S.RANJIT KUMAR PRADHAN, KENDUJHAR	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER OF STATE TAX, ODISHA, CUTTACK		//	
94	D-WP(C)/55056/2025	PRADEEP KUMAR MISHRA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
95	D-WP(C)/55058/2025	VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, CUTTACK	SARHANKAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
96	D-WP(C)/55059/2025	VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, CUTTACK	SARHANKAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
97	D-WP(C)/55061/2025	SANTOSH BEHERA	DILLIP KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
98	D-WP(C)/55062/2025	VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, CUTTACK	SARHANKAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
99	D-WP(C)/55064/2025	CHINTAMANI MEKAP	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
100	D-WP(C)/55065/2025	SANJAY KUMAR ROUT	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-WP(C)/55066/2025	LAXMIPRIYA SWAIN	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-WP(C)/55076/2025	REGISTRAR (JUDICIAL), ORISSA HIGH COURT	ADV.	//	
		VS	VS	0	

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103	D-ABLAPL/40618/2025	STATE OF ODISHA PURURAVA PRADHAN VS	PRATYUSHA NAIDU VS	// SORO /544 /2022 ()	
104	D-ABLAPL/40621/2025	STATE OF ODISHA UMESH MALLIK VS	OM PRAKASH SARAN VS	// KAMAKHYANAGAR /439 /2025 ()	AOR20220000371C202500215
105	D-ABLAPL/40622/2025	STATE OF ODISHA BIJAY KUMAR SONKAR @ BIJAY KUMAR VS	MANOJ PANIGRAHI VS	// PLANTSITE /263 /2016 ()	AOR20220001665C202500129
106	D-ABLAPL/40628/2025	STATE OF ODISHA PRASANTA NILAYAM JENA @ GULURU PRASANTA VS	HINRAM CHANDRA GHADEI VS	// CHANDIPUR /162 /2025 ()	
107	D-ABLAPL/40632/2025	STATE OF ODISHA SEKH ANAYTULLAH @ RAJA VS	MANASI MOHAPATRA VS	// BASUDEVPUR /469 /2024 ()	
108	D-ABLAPL/40634/2025	STATE OF ODISHA SRUSTIDHARA MOHAPATRA @ SRUSTIDHAR @ JULKA VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202500321
109	D-ABLAPL/40644/2025	STATE OF ODISHA SAROJ KUMAR SAHOO @ SAROJ KU. SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// JAGATPUR /731 /2025 () //	

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MISC CASES FILED on :27/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/145/1996 MA/145/1996	PRAFULLA MP	MR.B.C.SAHOO, M/S. BHASKAR CH. PANDA, S.MISHRA, J.N.PANDA	14/2025
2	D-CMAPL/688/2023 CMAPL/688/2023	BINATA JENA MP	M/S.ANIL KU. BEHERA, P. BHUTIA, R.P. RATH	624/2025
3	D-MATA/54982/2025 MATA/ /	MANI SAHOO MP	ASIT KUMAR OTTA	759/2025
4	D-FAO/40327/2025 FAO/ /	SANJUKTA MOHAPATRA MP	KAPILA CHARAN NAYAK	1128/2025
5	D-BLAPL/28307/2025 BLAPL/9735/2025	TRINATH PANIGRAHI MP	SUSANTA KUMAR NAYAK	1200/2025
6	D-CMP/34550/2025 CMP/1342/2025	KAMARAPU NEELAVENI MP	RASHMI KANTA SAHU	2213/2025
7	D-CMP/48395/2025 CMP/1871/2025	NARAYAN PRADHAN MP	BHASKAR CHANDRA PANDA	2214/2025
8	D-CRLA/39174/2025 CRLA/ /	SOUMYA RANJAN BEHERA MP	PUSPAMITRA MOHAPATRA	3600/2025
9	D-CRLMC/39386/2025 CRLMC/5508/2025	MUKESH KUMAR PATEL MP	JUDHISTHIR SAHOO	4030/2025
10	D-WA/54978/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	5069/2025
11	D-WA/54978/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	5070/2025
12	D-WA/54979/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	5071/2025
13	D-WA/54979/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	5072/2025
14	D-WA/54980/2025 WA/ /	MADAN MOHAN JENA MP	RAJJEET ROY	5073/2025
15	D-WA/55074/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	5074/2025
16	D-WA/55074/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	5075/2025
17	D-WA/55075/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A	5076/2025
18	D-WA/55075/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A	5077/2025
19	D-WA/55077/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	5078/2025
20	D-WA/55077/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	5079/2025
21	D-WP(C)/32185/2025 WP(C)/22616/2025	UNION OF INDIA MP	GOPAL KRISHNA NAYAK	23452/2025
22	D-WP(C)/4211/2025 WP(C)/3288/2025	CHANDAN PRADHAN MP	PAMI RATH	23453/2025
23	D-WP(C)/4212/2025 WP(C)/3294/2025	RANJAN KUMAR PRADHAN MP	PAMI RATH	23454/2025
24	D-WP(C)/4914/2025 WP(C)/3892/2025	SAGAR KUMAR PANIGRAHI MP	PAMI RATH	23455/2025
25	D-WP(C)/4919/2025 WP(C)/3894/2025	ALOK KUMAR BISOYI MP	PAMI RATH	23456/2025
26	D-WP(C)/54946/2025	NAMITA JENA	JAYANTA KUMAR PADHI	

	WP(C)/37507/2025	MP		23457/2025
27	D-WP(C)/54957/2025	BANAJA SWAIN	JAYANTA KUMAR PADHI	
	WP(C)/37508/2025	MP		23458/2025
28	D-WP(C)/51952/2025	MANORAMA ACHARYA	BAMADEV BARAL, DURGA PRASAD PATTANAIK	
	WP(C)/36725/2025	MP		23459/2025
29	D-WP(C)/15641/2024	SAMIM KHAN	JAYDEEP PAL	
	WP(C)/10491/2024	MP		23460/2025
30	D-WP(C)/18447/2022	ANIL KUMAR BURUDA	BIJAY KUMAR MOHANTY	
	WP(C)/18447/2022	MP		23461/2025
31	D-WP(C)/18448/2022	BIJAY KUMAR NAYAK	BIJAY KUMAR MOHANTY	
	WP(C)/18448/2022	MP		23462/2025
32	D-WP(C)/41586/2025	RABINDRANATH SATAPATHY	KUNAL KUMAR SWAIN	
	WP(C)/30940/2025	MP		23463/2025
33	D-WP(C)/52191/2025	SURAJIT SAHOO	KARTIK CHANDRA TRIPATHY	
	WP(C)/36200/2025	MP		23464/2025
34	D-WP(C)/52190/2025	AMARJIT SAHOO	KARTIK CHANDRA TRIPATHY	
	WP(C)/36265/2025	MP		23465/2025
35	D-WP(C)/54865/2025	SANTOSH KUMAR PATTANAIK	DEEPALI MAHAPATRA	
	WP(C)/37486/2025	MP		23466/2025
36	D-WP(C)/54861/2025	RANU HARICHANDAN	AGASTI KANUNGO	
	WP(C)/37555/2025	MP		23467/2025
37	D-WP(C)/54986/2025	DEEPAK SETHI	SRINIVAS MOHANTY	
	WP(C)/ /	MP		23468/2025
38	D-WP(C)/54966/2025	GINDRI MURMU	RUDRA NARAYAN PARIJA	
	WP(C)/37560/2025	MP		23469/2025
39	D-WP(C)/54987/2025	DEBENDRA BAI	MANAS PATI	
	WP(C)/ /	MP		23470/2025
40	D-WP(C)/54988/2025	DURGA CHARAN BEURA	MANAS PATI	
	WP(C)/ /	MP		23471/2025
41	D-WP(C)/54989/2025	RANJAN DAS	MANAS PATI	
	WP(C)/ /	MP		23472/2025
42	D-WP(C)/54990/2025	BIBHU PRASAD MOHANTY	MANAS PATI	
	WP(C)/ /	MP		23473/2025
43	D-WP(C)/54991/2025	MOHAMMED NURUL HODA	MANAS PATI	
	WP(C)/ /	MP		23474/2025
44	D-WP(C)/54992/2025	JNANA RANJAN MOHANTY	MANAS PATI	
	WP(C)/ /	MP		23475/2025
45	D-WP(C)/54973/2025	SANTOSH KUMAR PRAHARAJ	JAYANTA KUMAR PADHI	
	WP(C)/37536/2025	MP		23476/2025
46	D-WP(C)/54993/2025	RANJAN KUMAR PATTNAIK	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		23477/2025
47	D-WP(C)/54995/2025	RANJAN KUMAR PATTNAIK	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		23478/2025
48	D-WP(C)/54923/2025	PANCHANAN DAS	PRANAB KUMAR SAMANTRAY	
	WP(C)/37565/2025	MP		23479/2025